

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1366 of 2001

Allahabad this the 04th day of March, 2002

Hon'ble Mr.C.S. Chadha, Member (A)  
Hon'ble Mr.A.K. Bhatnagar, Member (J)

1. Girish Kumar Singh, Son of Sri Ganga Prasad Singh, Resident of 725-1, Krishna Nagar, Basantpur, District Gorakhpur.
2. Sunil Kumar Singh, Son of Late Shri Jeet Bahadur Singh, resident of R.P.F. Colony, Quarter No.4-A, Railway Colony, City Gorakhpur.

Applicants

By Advocate Shri S.W. Ali.

Versus

1. Union of India through its Chairman, Railway Board, New Delhi.
2. General Manager(Karmik) North East Railway, Gorakhpur.
3. Divisional Railway Manager(Karmik), Lucknow.
4. Assistant Commercial Manager, Lucknow.

Respondents

By Advocate Shri K.P. Singh

O\_R\_D\_E\_R ( Oral )

By Hon'ble Mr.C.S. Chadha, Member (A)

The case of the applicants is that they have been working purely on ~~at~~ temporary basis in several Class III and Class IV posts and now they have sought that the respondents may be directed to allow <sup>them &</sup> to appear

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:: 2 ::

in the departmental examination for promotion to the post of Commercial Clerks and Ticket Collectors which was to be held on 02.06.2001. We find that the application is misconceived because firstly the examination is already over and secondly the examination by its very title was a departmental examination for departmental candidates. The applicants by their own admission are not a regular employees and, therefore, are not entitled to sit in the examination. From the averments before us, it appears that the applicants have not yet been regularised, for which they should file a representation before the authorities concerned. This O.A. is, therefore, not maintainable and is dismissed at admission stage. No order as to costs.

*MM*  
Member (J)

/M.M./

*G. Chatterjee*  
Member (A)